

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

(MP) IA 25 of 2020 in TP 126 of 2019 [CP(IB) 240 of 2019]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 16.04.2021**

Name of the Company: Navin Khandelwal RP For Premshree Devcon Pvt Ltd  
V/s  
Premshree Devcon Pvt Ltd & Ors

Section 33(2) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.  
2.

**ORDER**  
**(through video conferencing)**

Mr. Devul Dighe, Advocate appeared on behalf of Respondent/Association of Home Buyers. Mr. Rahul Parasranpuria, PCS appeared on behalf of RP. Mr. Ashutosh Gokhale, CA appeared on behalf of Home Buyers.

Ms. Faguni Jain, Advocate appeared on behalf of Suspended Management and requesting time.

The prayer is allowed.

List the matter on 04.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 16th day of April, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**